

[Print](#)**Defective Case Register from 2025-08-07 to 2025-08-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/23856/2025	PRAKASH KUMAR MISHRA	2025-08-07	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
2	D-WP(C)/31561/2025	TUSAR KUMAR MISHRA	2025-08-07	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs. 78/- not paid,
3	D-BLAPL/24022/2025	JYOTIRMAYA SAHOO	2025-08-07	1. Certified copy/ free copy of the Rejection order not filled.
4	D-CRLMC/24031/2025	PARTHA SARATHI DAS	2025-08-07	Date of disp.of in FIR details not correct in ref. certificate.
5	D-CMP/31623/2025	GAYAN RANJAN MAHAPATRA	2025-08-07	O.P No-5 is there in the Petition but not yet numbered
6	D-CRLREV/23349/2025	SIDHARTHA DAS	2025-08-07	1. Period of Delay 8 days delay Limitation petition not filed. 2. Being aggrieved not mentioned in petition.
7	D-WP(C)/31683/2025	BISWAMBAR MOHANTY	2025-08-07	page no - 34 not properly legible
8	D-CMP/31688/2025	BIBHUTI BHUSAN MISHRA	2025-08-07	D.A.Fee of Rs.15/- not Paid.
9	D-WP(C)/31687/2025	SMITA RANJAN PATNAIK	2025-08-07	Sl.No. of Opp.Parties not correctly furnished
10	D-WP(C)/31526/2025	DEBABRATA DAS	2025-08-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 and 20 not neat.
11	D-WP(C)/31639/2025	LAKSHMAN MISHRA	2025-08-07	1.Address of the opp.party no.3.not properly furnished
12	D-WP(C)/31525/2025	SAMEER KUMAR DAS	2025-08-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
13	D-WP(C)/31633/2025	SADASIVA PATRA (1)	2025-08-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-ABLAPL/23980/2025	AVIRAM PATRA	2025-08-07	1. GR case no. mentioned in the Index not tally with the petition. 2. L.A.A. Welfare Stamp Rs.10 not paid. 3. Annexure 1 page 12 and 13 not marked.
15	D-BLAPL/24026/2025	MANAS RANJAN KHATUA	2025-08-07	1. the case relate to sexual offence.As per standing order the name of victim/informant shall not be mentioned in the petition and put for S.R there after
16	D-WP(C)/31360/2025	SAMBHRAM DAS	2025-08-07	1. Alphabetical not paginated in Index.2. Annex- 6 not maintained in petitioned
17	D-CONTC/31586/2025	ADV.	2025-08-07	Code NOT FURNISHED CORRECTLY
18	D-BLAPL/24008/2025	SANTOSHI BEHERA	2025-08-07	i)Father name of the petitioner in cause title not match with Affidavit. ii).Name Of The

				Filing Advocate Not In Capital Letters In The Petition
19	D-CONTC/31628/2025	ADV.	2025-08-07	PAGE NOS. 10 AND 11 NOT LEGIBLE
20	D-BLAPL/23941/2025	JUGALA KISHORE PANDA	2025-08-07	i)Year of the S.T.case mentioned in synopsis, cause title and petition not tally with Rejection order.ii) G.R. case no. and P.S. case no not mentioned in Rejection order.
21	D-WP(C)/31496/2025	BIBHUTI BHUSAN MISHRA	2025-08-07	1.Page Nos.60 to 63 127 146 147 148 150 184 to 187 213 Are not legible.
22	D-CRLMC/24037/2025	BRUNDABAN ROUT	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Year of ICC Case no.77 of 2024 under Annexure-3 does not tally with cause title.2.Name of the deponent on affidavit not furnished in Solemnly affirmation para in the petition and I.a..3.C.Copy of impugned order dated 30.07.2025 under Annexure-3 not filed.
23	D-CRLMP/23783/2025	RAMAKANTA SARANGI	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  PAGE NOS. 22 TO 26 NOT NEAT AND LEGIBLE 2.IN WHOLE OF THE PETITION THE WORD OP BE CHANGED TO PETITIONER
24	D-CONTC/31631/2025	ADV.	2025-08-07	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
25	D-ABLAPL/24004/2025	SAROJ KUMAR PADHI	2025-08-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
26	D-ABLAPL/23950/2025	PURNA CHANDRA MOHARANA	2025-08-07	i) Age of the petitioner not correct in Affidavit and declaration .
27	D-WP(C)/31703/2025	NIHAL RATH	2025-08-07	Page 27 not neat
28	D-CRLMC/23927/2025	KSHIROD KUMAR ROUT	2025-08-07	1. Page nos.8 9 and 12 not legible.
29	D-WP(C)/31497/2025	ANIMESH MOHANTY	2025-08-07	1.Page Nos.40 52 53 55 60 64 73 to 76 Are not legible
30	D-CRLMC/23848/2025	MANORANJAN PADHY	2025-08-07	1. Certified copy of Annex-1 not filed. 2. Prayer of the CRLMC not correctly furnished
31	D-BLAPL/23977/2025	DUSHMANTA SAHOO	2025-08-07	In Synopsis P.S .case no. and G.R.Case no wrongly furnished.
32	D-WP(C)/31684/2025	MANAS RANJAN BAUG	2025-08-07	1. R.P. case number not correctly furnished in 2nd line of para no.2
33	D-TRPCRL/23947/2025	TAPAN MISHRA	2025-08-07	Put up for S.R. after filing of Annexures. Annexures not available in this File.
34	D-WA/28538/2025	DEBASHIS TRIPATHY,A.G.A	2025-08-07	Put up for further S.R after filing C.Copy under Annexure-2
35	D-BLAPL/23677/2025	BIBHUTI BHUSAN CHOUDHURY	2025-08-07	1.GR CASE NO. 635/2025 as mentioned in the cause title NOT MENTIONED IN CERTIFIED COPY

36	D-CMAPL/16982/2025	ADV.	2025-08-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Reference certificate not furnished.ii) Delay of date left blank in prayer of I.A
37	D-CRLMC/24124/2025	SUBHRAJIT SAHOO	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent not furnished in the affidavit.2.C.Copy of impugned order dated 19.05.2025 not filed
38	D-CONTC/31634/2025	ADV.	2025-08-07	PAGING OF INDEX SYNOPSIS AND DATE CHART BE OMITTED
39	D-ABLAPL/23945/2025	MAHENDRA KUMAR MOHAPATRA	2025-08-07	Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
40	D-TRP(C)/31612/2025	SUBASH CHANDRA PRADHAN	2025-08-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
41	D-CRLMC/24090/2025	GOURI KUMAR RATH	2025-08-07	1. Annexures are not exhibited.
42	D-CRLREV/23866/2025	RAJJEET ROY	2025-08-07	1. Period of Delay 50 days delay Limitation petition not filed 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs C. Copy of Annex -2 not filed Xerox copy filed 3.C. copy of Annex -2 not filed Xerox copy filed.
43	D-RPFAM/31559/2025	SUSHANTA HARICHANDAN	2025-08-07	1. Period of Delay 151 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement not paid Rs 2/
44	D-CRLMP/23709/2025	MANORANJAN MUDULI	2025-08-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code Not Furnished .
45	D-CMAPL/16987/2025	ADV.	2025-08-07	i) Reference certificate not furnished.ii) Date of delay left blank in I.A.
46	D-RPFAM/31492/2025	KAMAL RAY	2025-08-07	representation of minor not furnished
47	D-CRP/31282/2025	AKSHAYA KUMAR SAHOO	2025-08-07	1. Period of Delay 02 days. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid.
48	D-RSA/30709/2025	JAJATI KESHARI KHUNTIA	2025-08-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.11/- to be Paid.
49	D-WP(C)/31696/2025	ASHIT KUMAR DASH	2025-08-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
50	D-CMAPL/16985/2025	ADV.	2025-08-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				i) Reference certificate not furnished. ii) date of delay left blank in prayer of I..A.
51	D-RPFAM/31728/2025	PABITRA KUMAR NAYAK	2025-08-07	1.Period of Delay 265 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement not paid Rs2/
52	D-CMAPL/31726/2025	ADV.	2025-08-07	1.Provision of Law In correct. 2. Code Not indicated. 3.Synopsis and date chart not filed.
53	D-CRP/31480/2025	SIVA SANKAR CHAINI	2025-08-07	1.D.C.Fee of Rs.39/- to be Paid.
54	D-RSA/25321/2025	RAGHUNATH DASMOHAPATRA	2025-08-07	1.Decree of the Trial Court( Pages-40 to 43) be included in the Annexure-1 and Paging in the Index be corrected accordingly.2.Decree in the RFA No19/2024 Not Filed in the A-2.
55	D-WA/31533/2025	SUSANTA KUMAR MISHRA	2025-08-07	Provision of Law Incorrect.
56	D-BLAPL/23436/2025	ASHIS KUMAR MISHRA	2025-08-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
57	D-CMAPL/27366/2025	BHASKAR CHANDRA PANDA	2025-08-07	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
58	D-MACA/31327/2025	PABITRA KUMAR NAYAK	2025-08-07	i)Date of judgt. incorrect in synopsis as well as cause title.
59	D-BLAPL/23999/2025	CHITTA RANJAN SAHU	2025-08-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Synopsis and date chart not page marked.ii)Paragraph no. of the petition as well as in the declaration of the affidavit not correct.
60	D-WA/31537/2025	SUSANTA KUMAR MISHRA	2025-08-07	1. Anx-3 and 4 not filed. 2. Provision of Law Incorrect.
61	D-CRLMC/24109/2025	SANJIB KUMAR BHANJADEO	2025-08-07	C. copy of FIR not filed.
62	D-WP(C)/31697/2025	SANJIB MOHANTY	2025-08-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-RSA/30698/2025	JAGABANDHU SAHU	2025-08-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 05 days. 2. Court Fee Rs.18285/-Payable Paid Rs.8285/- only. D.C.Fee of Rs.10000/- to be Paid
64	D-WP(C)/31607/2025	KIRTAN DANG	2025-08-07	.Petition not correctly addressed to Honorable Court
65	D-ABLAPL/23917/2025	SATYA JEET ROUT	2025-08-07	1.Provision Of Law wrongly Furnished On Top Of Cause Title
66	D-WP(C)/31608/2025	SANTOSH KUMAR MISHRA	2025-08-07	1. Paragraph no. not correctly furnished on declaration.
67	D-ABLAPL/23918/2025	RAKESH KUMAR MALLICK	2025-08-07	1. In Declaration under affidavit. no of paragraph wrongly furnished.
68	D-ABLAPL/24105/2025	SOUMYA RANJAN DAS	2025-08-07	In Affidavit the occupation of the Deponent is not correct.

69	D-ABLAPL/23926/2025	BIKRAM CHANDRA GHADEI	2025-08-07	1. Attested Annexure -1 not filled.
70	D-WP(C)/31485/2025	KUNAL KUMAR SWAIN	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Name of the deponent on affidavit does not tally with declaration.2. Page nos.23 and 36 to 44 not neat and legible.
71	D-RSA/30409/2025	GOPINATH MISHRA	2025-08-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.D.C.Fee of Rs.198/- to be Paid 2.R.F.A Case No be corrected in the Memo of Appeal where ever necessary as per C.Copy under Annexure-1.
72	D-ABLAPL/23949/2025	MAHENDRA KUMAR MOHAPATRA	2025-08-07	1. Name and address of the petitioner wrongly furnished in V.Nama 2. Enrollment no and Mob no of Advocates not furnished in V.nama
73	D-BLAPL/24012/2025	RAMANI KANTA PATTANAIK	2025-08-07	1. Attested Annexure-2 not filled.
74	D-WP(C)/31441/2025	DEEPAK KU SAHOO	2025-08-07	address not mentioned for op-1
75	D-WP(C)/31486/2025	AKSHAYA KUMAR NAYAK	2025-08-07	1. Date of order dated 27.01.2025 under Annexure-3 does not tally with index and para-4 of the petition. 2.Deficit court fee of Rs.77/- not paid on V.nama.
76	D-BLAPL/24048/2025	SUSHANTA KUMAR DAS	2025-08-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Sl.No.of Paragraph not correctly furnished.In Declaration paragraph no. not furnished.
77	D-ABLAPL/23987/2025	DHANANJAYA NAYAK	2025-08-07	.Petition not correctly addressed to Honorable Court
78	D-WA/31358/2025	SASWAT DAS,A.G.A	2025-08-07	Serial no. F repeat in grounds.
79	D-WP(C)/31597/2025	PRAFULLA CHANDRA ACHARYA	2025-08-07	1. Synopsis and Date chart not alphabetic paginated in Index.2.One Kailash Bhoi executed in V.nama.Who is not party in this case.
80	D-BLAPL/23998/2025	SUMIT SEKHAR PATTANAIK	2025-08-07	31-As per standing order the name of victim/informant shall not be mentioned in the petition.  I) For further S.R.ii) Synopsis and Date chart not page marked.
81	D-WP(C)/31605/2025	SURESH CHANDRA DASH	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished on declaration in I.A
82	D-BLAPL/24013/2025	ADITI HOTA	2025-08-07	.Petition not correctly addressed to Honorable Court
83	D-CRLREV/24024/2025	KULDEEP MOHANTY	2025-08-07	Being aggrieved not mentioned in petition.
84	D-BLAPL/24028/2025	DEBIDUTTA MOHAPATRA	2025-08-07	1. Attested Annexure- 3 4 5 6 not filled. 2. Free copy/Certified copy of Rejection order not filled.
85	D-WP(C)/31570/2025	SWAPNIL ROY	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of order in index not tally with petition para.7. 2. Age of the petitioner in affidavit not mentioned in the affidavit
86	D-WP(C)/31666/2025	RAMA CHANDRA MOHANTY	2025-08-07	1. Date of Representation not mentioned in Para-2 and Annex-1. 2. Annex -3 not mentioned in petition.
87	D-WA/31711/2025	CHITTA RANJAN PATTNAIK	2025-08-07	i) Writ application wrongly mention in Index. ii) wp(c) no. wrongly mention in cause title. iii) More than one prayer in Being aggrieved and prayer. iv) Undertaking not filed.
88	D-BLAPL/23643/2025	RUPESH KUMAR MOHANTY	2025-08-07	)District Name of the petitioner mentioned in cause title not tally with rejection order.II) Page no. 40 not legible.
89	D-MACA/31510/2025	GYANA RANJAN MOHAPATRA	2025-08-07	petitioner no 4 in annex-1 is not added in present petition further SR
90	D-WP(C)/31543/2025	KARUNAKAR GAYA	2025-08-07	Address of opp.3 not furnished.
91	D-CMAPL/31742/2025	ADV.	2025-08-07	Put up for SR after filling of c. copy of impugned order
92	D-WP(C)/31540/2025	PRASANTA KUMAR SATAPATHY	2025-08-07	Page 34 not neat.
93	D-CRLMC/23986/2025	SAMARENDRA MOHANTY	2025-08-07	True copy of c.copy of F.I.R and C.Copy of order to be filed.
94	D-CONTC/31754/2025	ADV.	2025-08-07	Name of the Op. no.4 not furnished in cause title.
95	D-BLAPL/23157/2025	BIBHUDHENDRA KUMAR RATH	2025-08-07	i) Put up for further S.R. after page mark of C.Copy of Rejection order.ii)P.S. case no . not mentioned in Rejection Order.
96	D-WP(C)/31673/2025	PRABHAT KUMAR DASH	2025-08-07	1. Page no. 10 not legible.
97	D-WP(C)/31350/2025	SUBHADUTTA ROURAY	2025-08-07	Description of documents sl.no.15 in index does not tally vide Anx-12.
98	D-WP(C)/31574/2025	MAHENDRA KUMAR SAHOO	2025-08-07	1. Date of appointment in annex.5not tally in petition para.10 and prayer and also resolution dtd. 25-9-2024 in annex. 8 not correctly mentioned in prayer(para. A).2. Date of representation in annex.11 not tally in index.
99	D-WP(C)/31580/2025	MAHENDRA KUMAR SAHOO	2025-08-07	Date of rep. in annex. 11 not tally in index.2. page nos. 25 and 26 not neat
100	D-WP(C)/31581/2025	MAHENDRA KUMAR SAHOO	2025-08-07	1. Copy of appointment order dtd. 27-3-2010 in annex.5 not correctly mentioned in petition

				para.10. 2.Date of annex.11 not tally with index.
101	D-BLAPL/24002/2025	KARUNAKAR GAYA	2025-08-07	i)P.S,case no. as well as G. R. case no. not mentioned in Rejection order.
102	D-ABLAPL/23969/2025	PRIYA RANJAN SINGH	2025-08-07	1. Synopsis not page marked. 2. Annexure 1 page 10 and 11 not legible.
103	D-WP(C)/31545/2025	PRASANTA KUMAR SATAPATHY	2025-08-07	Page 29 not neat.
104	D-WP(C)/31735/2025	RAJESH RANJAN SAHOO	2025-08-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Page no.14 not neat and legible.
105	D-ABLAPL/24040/2025	BIKRAM CHANDRA GHADEI	2025-08-07	petitioner nos. 3 and 5 not signed in the v.nama.
106	D-WP(C)/31593/2025	BIRENDRA KUMAR MAHAPATRA	2025-08-07	1. Age of the opp.party no.3 not furnished in the cause title.
107	D-WP(C)/31708/2025	BASANT KUMAR NANDA	2025-08-07	1.Advocate clerk fee of Rs.2/- not paid on V.nama
108	D-BLAPL/23922/2025	SURYAKANTA DASH	2025-08-07	i)Trial case no.not correct in paragraph no. 2 of the petition.
109	D-BLAPL/23867/2025	BHARATI DASH	2025-08-07	1. As per FIR details date of disp. of not mentioned in the ref. certificate.2. page nos. 12 and 14 not neat. 3.As per rej. order T.R. case no. 21/69 of 2021 not tally with cause title para.1 prayer
110	D-WP(C)/31413/2025	ITISHREE TRIPATHY	2025-08-07	.Receipt Showing Serv.copy To ct not Filed.
111	D-CRLMC/23943/2025	BISWAJIT MOHANTY	2025-08-07	1. This case related to sexual offence the name of victim and victim father and Address to be deleted from petition as per the standing order 3 / 2024 and put up for SR thereafter.
112	D-WP(C)/31730/2025	ANANTA NARAYAN PATTANAYAK	2025-08-07	1.Date of order under Annexure-6 does not tally with cause title in the I.A.
113	D-WP(C)/31474/2025	PRASANTA KUMAR PANDA	2025-08-07	Page 54 55 and 65 not neat
114	D-BLAPL/24051/2025	BISWARANJAN DALAI	2025-08-07	Hologram of Rs. 50/- not affixed in Vakalatnama.
115	D-WP(C)/31519/2025	PAMI RATH	2025-08-07	Page 69 98 and 99 not neat.
116	D-ABLAPL/24093/2025	MOHAMMAD AKRAM	2025-08-07	1.Name of the Victim be redacted in Para 2 of the petition. 2. Name of P.S. of the Petitioner left blank in the Cause Title.
117	D-CRLMC/23992/2025	BISHNU PRASAD RATH	2025-08-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-WP(C)/31651/2025	JYOTIRMAY GUPTA	2025-08-07	1.Status of the petitioner mention in C.T. not tally with the same mentioned in para- 3 in the Petition.

119	D-WA/31143/2025	MONALISHA SAHOO	2025-08-07	1.Court Fee Rs-12/- payable Rs-6/- paid Rs-6/- to be paid. i) Writ application wrongly mention in Index.ii) Reference certificate wrongly furnished.iii) Para no. wrongly furnished in I.A.iv) Put up for SR after filling on copy of cause title in wp (c).
120	D-ABLAPL/24063/2025	AMITAV TRIPATHY	2025-08-07	Name of Victim be redacted in Cause Title and Para 2 of the Petition.
121	D-CRLMC/23994/2025	BISWARANJAN DALAI	2025-08-07	The name of opp.party mention in Cause Title not correctly furnished
122	D-BLAPL/24039/2025	RITA SINGH	2025-08-07	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
123	D-WP(C)/31686/2025	DURGA PRASAD JENA	2025-08-07	1. Sl. nos. 2 and 3 not correctly furnished in affidavit. 2. Page no.11 not legible
124	D-BLAPL/24025/2025	PRASHANTA KUMAR NAYAK	2025-08-07	1. paragraph-11 of the application not filled. 2. Address of the petitioner furnished in the V>Nama is not complete
125	D-BLAPL/24036/2025	RITA SINGH	2025-08-07	31-As per standing order the name of victim/informant shall not be mentioned in the petition. The name of Informant and Victim be deleted from Entire BLAPL there after put up for S.R.
126	D-WP(C)/31590/2025	MAHENDRA KUMAR SAHOO	2025-08-07	1. Description of annex.5 in the petition para. 10 not tally with index
127	D-OTAPL/31785/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-08-07	further SR after furnishing date of receive the order
128	D-CRLMP/23802/2025	BIKRAM CHANDRA GHADAI	2025-08-07	1.Provision of law not correctly furnished. 2. Age of the petitioner in cause title not tally with affidavit. 3. 2nd line of the page no.3 left blanks
129	D-WP(C)/31535/2025	NIRANJAN LENKA	2025-08-07	Annexure-3 not legible
130	D-WP(C)/31663/2025	SWAPNA KUMAR OJHA	2025-08-07	.Receipt Showing Serv.copy To cg not Filed.
131	D-WP(C)/31592/2025	TIKERAM MEHER	2025-08-07	page no.10 14 and 15 not neat.
132	D-CRLMC/24009/2025	ASISH MISHRA	2025-08-07	Petition not correctly addressed to Honorable Court
133	D-WP(C)/31579/2025	MAHENDRA KUMAR SAHOO	2025-08-07	1. A copy of appointment letter dtd.12-10-2010 in index and annex.5 not tally with petition para.10. 2.Dtd. 27-9-2024 in annex.9 not tally in petition para -14.3. Date in annex.11 not tally with index and petn. para. 17.
134	D-WP(C)/31610/2025	DR. BINODA KUMAR MISHRA	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Paragraph no. not correctly furnished in the petition.2. Paragraph no.not correctly

				furnished on declaration
135	D-WP(C)/31589/2025		2025-08-07	SL. NO.4.5 in para of the petition not mentioned.
136	D-ABLAPL/24035/2025	JUGALA KISHORE PANDA	2025-08-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
137	D-CRLMC/24120/2025	SIDHARTHA MISHRA	2025-08-07	G.R. case not mentioned in prayer.2. C.copy of FIR not filed.
138	D-WP(C)/31578/2025	MAHENDRA KUMAR SAHOO	2025-08-07	Dated 3-1-2025 in annex.11 not tally in index
139	D-WP(C)/31568/2025	MANOJ PANIGRAHI	2025-08-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 30 not neat.
140	D-WP(C)/31538/2025	PRASANTA KUMAR SATAPATHY	2025-08-07	Page 34 and 35 not neat.
141	D-ABLAPL/24043/2025	JAYAKRISHNA MOHAPATRA	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the deponent on affidavit does not tally with cause title.2. Signature of the petitioner on V.nama does not tally with cause title.
142	D-CRLMC/24027/2025	AJAYA NAYAK	2025-08-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Dist. not mentioned in the address of the petitioner in cause title affidavit and I.A. .2. State not made a party in the petition.
143	D-ABLAPL/23978/2025	SATYAJIT MOHAPATRA	2025-08-07	Annexure 1 not properly page marked. Page 8 marked twice.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 07-08-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RSA/80/2021	RSA/80/2021	SARAT CHANDRA SAHOO	OTHERS. ANNEX BE MARKED AND PROPERLY PAGEMARKED IN CONTINUATION WITH APPEAL MEMO AND ACCORDINGLY INDEX BE PROPERLY PAGEMARKED OTHERS. ONE P.L.R VICE R-3 OF L.A COURT NOT YET SUBSTITUTED OTHERS. R-2 APPEARED TWICE WITHOUT TAKING CONSENT FROM THE PREVIOUS COUNSEL OTHERS. RECEIPT SHOWING SERVICE COPY OF APPEAL MEMO ON THE COUNSEL FOR RS NO. 1,2 AND 4 BE FILED OTHERS. AFFIDAVIT EVIDENCE OF PW NO. 2 OF C.J (JR. DIVISON) NIMAPARA NOT A

				RELATED DOCUMENT
2	CMAPL/377/2021	CMAPL/377/2021	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	CMAPL/55/2021	CMAPL/55/2021	ADV	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
4	CMAPL/56/2021	CMAPL/56/2021	ADV	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
5	CMAPL/230/2022	CMAPL/230/2022	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER